

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.492/98

Monday, this the 30th day of March, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Gangadharan.P.A.
S/o Aravindaksha Menon,
Parayathu House,
Udayathumvathil,
Panangad.P.O.
Pin : 682 506.

- Applicant

By Advocate Mr Cyriac Kurian

Vs

The Assistant Superintendent of Post Offices,
Ernakulam Postal Sub Division,
Edappally, Kochi-24.

- Respondent

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 30.3.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Delivery Agent, Vennala Post Office. In this application, the applicant has prayed for a direction to the respondent to consider the candidature of applicant also for selection to the post, though his name is not sponsored by the Employment Exchange. Learned counsel of the applicant states that the interview is scheduled to be held on 6.4.98.

2. When the application came up for hearing, learned counsel of the respondent states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondent would consider the candidature of applicant also for selection and appointment to the post of EDDA, Vennala Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondent to consider the candidature of the applicant as valid for selection and appointment to the post of Extra Departmental Delivery Agent, Vennala Post Office and to consider him at the interview scheduled to be held on 6.4.98 or any other deferred date, though his name is not sponsored by the Employment Exchange. No costs.

Dated, the 30th March, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

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